

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 200 of 2013
&
I.A. Nos. 278 & 279 of 2013

Dated : : 27th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Suryachakra Power Corporation Ltd. ... Appellant(s)

Versus

Electricity Department & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Rohit Rao N.

Counsel for the Respondent(s): Mr. Rakesh Khanna, ASG
Ms. Ruchi Sindhwanifor R-1 & 2
Mr. Varun Pathak,
Mr. J. Sridharan (Rep.) for JERC

ORDER

The learned counsel for the Respondent Nos. 1 & 2 seeks some time to file the reply in IA. No. 278 of 2013. Accordingly, he is directed to file the same on or before 10.12.2013 after serving copy on the other side.

Post the I.A. No. 278 of 2013 for hearing on **12.12.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak